

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Calcutta, for the year 1989-90 together with an Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chittaranjan National Cancer Institute, Calcutta, for the year 1989-90.

- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-362/91]

(Interruptions)

[English]

SHRI RAM NAIK (Bombay North): Sir, I am on a point of order.

MR. CHAIRMAN: What is your point of order?

SHRI RAM NAIK: Sir, I want to know whether the Minister concerned has already informed you about his absence or not. He must inform you. He should at least show this courtesy to you. (Interruptions)

MR. CHAIRMAN: Any Minister in the Government can lay the papers on the Table of the House. And on behalf of the concerned Minister, Shri Dalbir Singh has laid the papers on the Table. It is only a formality.

Now, we will take up Matters under Rule 377.

12.58 hrs.

MATTERS UNDER RULE 377

- (i) **Need to instal high power transmitters at Idukki and Pathanamthitta Doordarshan Kendras**

[English]

SHRI PALA K.M. MATHEW (Idukki): Sir, I would like to place an important matter of urgent public importance before you.

The relay range of the Idukki and Pathanamthitta TV towers in Kerala are very poor and inadequate. Even the viewers who live within 5 to 8 kms. do not get the very clearly and only a highly blurred view is obtained. A more powerful transmitter is an absolute imperative in these mountainous areas. The Munnar tower must also be commissioned and made effective urgently.

I request the Government to take action on this immediately and do justice to the people of that area.

- (ii) **Need to establish Development Boards for Vidarbha, Marathwada etc in Maharashtra**

SHRI UTTAMRAO DEORAO PATIL (Yavatmal): Sir, I am placing before you the following matter of urgent public importance.

According to Article 371 (2) of the Constitution, there is a provision to establish separate Development Boards for Vidharbha, Marathwada and the rest of Maharashtra or as the case may be. Maharashtra Legislative Assembly has also passed a unanimous resolution requesting the hon. President and the Government of India to establish these Boards at the earliest. But the Government of India have not taken any decision yet in this regard. Now, this has become a sentimental issue for which the people of the area are agitating.

[Sh. Uttamrao Deorao Patil]

Therefore, I would like to request the Government to take necessary steps in this regard.

- (iii) **Need to provide adequate assistance to the people affected by heavy rains in Kanakumari district, Kerala.**

SHRI N. DENNIS (Nagercoil): Mr. Chairman Sir, the following is a matter of urgent public importance.

A grave situation has arisen in Kanakumari district due to heavy rainfall. Heavy loss and damage has been caused to the people and to their properties. Large areas of agricultural crops such as paddy, plantains and betel gardens have been destroyed. Several trees have been uprooted. Cash crops such as rubber and cloves have been severely damaged. Breaches occurred in several irrigation channels and tanks. Several roads were damaged. Fishermen could not go for fishing due to rough weather, cruel waves and severe winds. I urge upon the Government to take immediate remedial measures to remove the difficulties of the area.

- (iv) **Need to declare Mangalore—Mysore—Bangalore State Highway in Karnataka as National Highway.**

SHRI V. DHANANJAYA KUMAR (Mangalore): Mangalore-Mysore-Bangalore State Highway via Meheara is one of the important roads in Karnataka State, having a very high traffic potential and frequency. The capital city of Bangalore, the second largest city of the State i.e. Mysore and the developing city of Meheara would be connected with the port city of Mangalore through this road and as such this State Highway is required to be declared as National Highway immediately.

- (v) **Need to direct University Grants Commission to open degree colleges in Sasni, Gangiri, Atrauli and Sikandararau in U.P.**

[Translation]

DR. LAL BAHADUR RAWAL (Hathras): Mr. Chairman, Sir, through you, I would like

to draw the attention of the Government to my constituency Hathras (Uttar Pradesh). Hathras is an extremely backward area and completely lacks the means of earning livelihood with the result majority of the people of this area are poor and illiterate. Constituent of five Legislative Assembly seats, the area has merely three degree colleges and that too in only Hathras. Due to poverty, people are not in a position to send their children to Hathras Degree College. Because transportation is quite expensive and the people cannot afford these expenses. Moreover, it takes about six hours to reach Hathras from the rural areas due to which students are deprived of higher education.

The Government should take measures to eradicate illiteracy in Hathras Parliamentary Constituency to strengthen the number of educated people. The Government should help the University Grants Commission to open degree college in Sasni, Gangiri, Atrauli and Sikandararau and take the required measures to provide facilities to the people.

My submission to the Government is that they should direct University Grants Commission to open degree colleges in Sasni, Gangiri, Atrauli and Sikandararau in Hathras Parliamentary Constituency of Uttar Pradesh.

- (vi) **Need to declare Delhi-Saharanpur road via Baraut-Shamli as National Highway.**

SHRI HARPAL PANWAR (Kairana): Mr. Chairman, Sir, I would like to draw your attention to the Delhi-Saharanpur road via Baraut-Shamli. This road comes under the highway and is very important one. But everyday one or the other mishap takes place there due to its inadequate breadth. The number of vehicles on this road is quite high. Thus the driver, despite being fully careful, loses his balance and meets an accident.

Therefore, I would like the Government to declare Delhi-Saharanpur road via Baraut-Shamli as National Highway immedi-